

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-21/2005/6382/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the <sup>th</sup> 19 July, 2023.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Letter No.DJB.I-11/2023/4391 dtd. 28.06.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 30.06.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 28.06.2023 till the morning of 01.07.2023**, has been granted. The Addl. District & Sessions Judge (FTC), Bongaigaon and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2005/6383/A dated** , 19-07-23

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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